

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 501/2002

DATE OF ORDER: 16.10.2003

Hanuman Badetia son of Shri Mangilal Badetia by caste Badetia aged 41 years, resident of 32 years, Mansinghpura, Raigar Basti, Tonk Road, Jaipur. Presently working as UDC in the Regional Office of Provident Fund Commissioner, Jaipur.

... Applicant.

VERSUS

1. Union of India through the Central Provident Fund Commissioner, Employees Provident Fund Organisation, Ministry of Labour, Govt. of India, Bhavishya Nidhi Bhawan, 14, Bikaaji Cama Palace, New Delhi.
2. Regional Provident Fund Commissioner, Employees Provident Fund Organisation (Ministry of Labour, Govt. of India), Regional Office, Bhavishya Nidhi Bhawan, Jyoti Nagar, Jaipur.
3. Asha Arora, UDC (SG), Office of P.F. Commissioner (Regional), Jyoti Nagar, Bhavishya Nidhi Bhawan, Jaipur.

... Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

Mr. Suresh Yadav, Proxy counsel for  
Mr. N.S. Yadav, Counsel for the respondents.

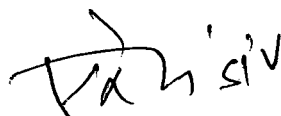
CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The learned counsel for the applicant submits that relief has been granted to the applicant. As such, he does not want to press this OA. Accordingly, this OA is disposed of as not pressed.

  
(A.K. BHANDARI)  
MEMBER(A)

  
(M.L. CHAUHAN)  
MEMBER (J)